NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Pinrui Overseas Ltd. N.V.S.

V/s.

Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr Krithika
Anand Applicant/
Plo Durune operational
Creditor

2. Aon. Amit-Vyos
aju Adv. Robon Mathur
i/b. Vertices Partner

ORDER CP 1212/I&BC/NCLT/MB/MAH/2017

At the request of both Sides, matter is adjourned to **05.01.2018**.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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